

Annexure-3

Name of the corporate debtor: Arch Pharmalabs Limited; Date of commencement of CIRP: 15.05.2024; List of creditors as on: 20.02.2025

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Bank of Baroda		28.05.2024	1,61,78,90,159.00	1,61,78,90,159.00	secured			NO	1.58					Provisionally Admitted
2	JM Financial Asset Reconstruction Company Limited		22.01.2025	96,22,63,71,739.51	96,22,63,71,739.51	secured			NO	94.14					Provisionally Admitted
	Total			97,84,42,61,898.51	97,84,42,61,898.51					95.72					

*The claims has been accepted/ admitted provisionally as per best estimate in terms of Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 on the basis of documents and information submitted by creditors since no data/ information has been received from the corporate debtor to enable us to cross verify the claims with the records and books of the Corporate Debtor.